

12.06 hrs.

Title: Introduction of Vice-President's Pension (Amendment) Bill, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): On behalf of Shri L.K. Advani, Sir, I beg to move for leave to introduce a Bill further to amend the Vice-President's Pension Act, 1997.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Vice-President's Pension Act, 1997."

The motion was adopted.

*SHRI I.D. SWAMI: Sir, I introduce** the Bill. ...(Interruptions)*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.07 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

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**Introduced with the Recommendation of the President.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, where is the Prime Minister? (Interruptions) The Prime Minister should come here and categorically state the intentions of the Government. ...(Interruptions) We demand that the Prime Minister should come here instantly. ...(Interruptions)

श्री श्रीप्रकाश जायसवाल (कानपुर) : सबसे पहले प्रधानमंत्री को बुलाइये, तब हाउस चलेगा। (व्यवधान)

MR. DEPUTY-SPEAKER: Hon. Members, please go to your seats. ...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Akhilesh, go to your seat. (Interruptions)

SHRI RUPCHAND PAL (HOOGLY): Sir, let the hon. Prime Minister come here and clarify the position. ...*(Interruptions)*

SHRI BASU DEB ACHARIA (BANKURA): He has misled the nation. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Mr. Acharia, please sit down.

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : सुप्रीम कोर्ट ने तो कह दिया कि यथास्थिति रहेगी, लेकिन सरकार ने देश के साथ खेल किया, धोखा किया।*(व्यवधान)*

श्री श्रीप्रकाश जायसवाल : इससे पूरे देश का वातावरण खराब हो गया है, इसलिए पहले प्रधानमंत्री को बयान देना चाहिए।*(व्यवधान)*

MR. DEPUTY-SPEAKER: We have decided in the Business Advisory Committee to discuss the Motion of Thanks on President's Address today and tomorrow. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: If all of you stand up and shout like this, nothing will be heard. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Will you please resume your seats?*(Interruptions)*

SHRI S. JAIPAL REDDY (MIRYALGUDA): We want the Prime Minister to make a statement. But before that, we would like to make a submission. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Today and tomorrow, as per our schedule, the Presidential Address is to be discussed. We do not have time. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Now, the Law Minister wants to make a statement. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Hon. Members, please go to your seats.*(Interruptions)*

MR. DEPUTY-SPEAKER: The hon. Law Minister wants to make a statement on Ayodhya....*(Interruptions)*

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : महोदय, प्रधानमंत्री जी स्टेटमेंट दें।*(व्यवधान)*

MR. DEPUTY-SPEAKER: Kunwar Akhilesh Singh, please go to your seat. Let there be order in the House....*(Interruptions)*

उपाध्यक्ष महोदय : लॉ मिनिस्टर स्टेटमेंट करने के लिए बोल रहे हैं।*(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing is heard, everybody is speaking.*(Interruptions)*

MR. DEPUTY-SPEAKER: I am on my legs. Kunwar Akhilesh Singh, will you go to your seat?*(Interruptions)*

उपाध्यक्ष महोदय : आप क्या कर रहे हैं? मैंने आपको कहा कि पहले आप अपनी सीट पर जाइए। पहले से ही टाइम नहीं है, आज और कल राष्ट्रपति के अभिभाषण पर डिस्कशन करना है।*(व्यवधान)*

SHRI SHIVRAJ V. PATIL (LATUR): Sir, may I make a submission?*(Interruptions)*

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, it is a violation of the commitment made by the Prime Minister in this very House. Therefore, he should explain it....*(Interruptions)*

SHRI S. JAIPAL REDDY : Nobody other than the Prime Minister should be allowed to give clarification on this issue....*(Interruptions)*

उपाध्यक्ष महोदय : हाउस में व्यवस्था होनी चाहिए। जब प्राइम मिनिस्टर बोलेंगे, क्या तभी आप अपनी सीट पर जाएंगे? आप पहले अपनी जगह पर जाइए, फिर मैं आपकी बात सुनूंगा।*(व्यवधान)*

SHRI PRIYA RANJAN DASMUNSI : It is a very serious matter. We want the Prime Minister to make a statement....*(Interruptions)*

MR. DEPUTY-SPEAKER: You do not want to hear anything.*(Interruptions)*

श्री मुलायम सिंह यादव (सम्मल) : प्रधानमंत्री जी, आप बोलिए, सब अपनी सीट पर चले जाएंगे।*(व्यवधान)* उपाध्यक्ष जी, प्रधानमंत्री जी खड़े हो जाए, हम बैठ जाएंगे।*(व्यवधान)* आप प्रधानमंत्री जी को बोलने के लिए कहिए।*(व्यवधान)*

कुंवर अखिलेश सिंह : प्रधानमंत्री जी बयान दें।*(व्यवधान)*

SHRI SHIVRAJ V. PATIL : Sir, in this House two kinds of procedures may be followed. If we are allowed to make our submissions, we will make the submissions and the hon. Prime Minister can then reply.

Or, let the hon. Prime Minister make a statement and then, we should be allowed to ask questions. ...(*Interruptions*)
On this important issue if we were not allowed to ask questions, it would not be proper. ...(*Interruptions*)

Sir, my submission is that you may please accept one of these procedures – either you allow us to make submissions first and then, let the Prime Minister give the reply or let the Prime Minister make the statement and then, allow us to ask questions. ...(*Interruptions*) Otherwise, this important issue will go undiscussed, unnoticed and unrecorded. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, let the Prime Minister make the statement. ...(*Interruptions*)

श्री मुलायम सिंह यादव : आप प्रधान मंत्री जी को कहिये कि वे स्टेटमेंट दें, तो मैं इन्हें बैठा लूंगा। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Mulayam Singh Yadav, you are a senior Member. I just cannot direct the Prime Minister to make a statement and you know that. How can I do that?...(*Interruptions*)

श्री मुलायम सिंह यादव : आप प्रधान मंत्री जी को कहिये, हम बैठ जाएंगे। (व्यवधान)

14.13 hrs.

(इस समय कुंवर अखिलेश सिंह, श्री रामदास आठवले, श्री समीक लाहिड़ी, श्री रघुवंश प्रसाद सिंह तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 4 p.m.

14.13 hrs

The Lok Sabha then adjourned till Sixteen of the Clock.

16.00 hrs

The Lok Sabha re-assembled at Sixteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

*...(*Interruptions*)*

MR. DEPUTY-SPEAKER: Matters under rule 377 listed for today are deemed to be laid on the Table of the House.